

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 278/TT/2015

Date: 20.6.2018

To

The General Manager (Commercial),
Power Grid Corporation of India Ltd.,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001.

Sub. : Determination of transmission tariff for Assets (11 nos) under “Eastern Region Strengthening Scheme-III (ERSS-III)” in Eastern Region for the 2014-19 tariff period under Central Electricity Regulatory Commission (Terms and Condition of Tariff) Regulations, 2014 and Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999

Sir,

I am directed to refer to your letter dated 5.6.2018 on the above mentioned subject and to say that it is not possible to substitute JSEB and OPTCL with Jharkhand Discoms and Odisha Discoms respectively through a corrigendum.

Yours faithfully,

sd/-
(V. Sreenivas)
Deputy Chief (Legal)